1. 1. 1. 1. 1.

sa or hes.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF CENTRAL BOARD OF PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1977-78.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILFFATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1977-78 emder sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. I.T-2954/78]

ANNUAL REPORTS AND REVIEWS OF INDIAN INSTITUTE OF TECHNOLOGY BONBAY, AND INDIAN MUSEUM, CAL-CUTTA FOR 1977-78 WITH A STATEMENT, COMPANY LAW BOARD (BENGH) AMDT. RULES, 1978 AND MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMDT). RULES, 1978.

THE MINISTER OF EDUCATION, SOCIAI, WELFARE AND CULTURE (DR. PRATAP CHANDRA GHUNDER): I beg to lay on the Table :

(1) (i) A copy of the Annual Report of the Indian Institute of Technology, Bombay for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology Bombay, for the year 1977-78.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Report mentioned at (i) above. [*Placed in Library. See* No. I.T-2955/78].

(2)(i) A copy of the Annual Report Hindi and English versions) of the Indian Museum, Calcutta, for the year 1977-78, together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1977-78. [Placed in Library. See No. LT-2956/78].

(3) A copy of the "Company Law Board (Bench) Amendment Rules, 1978, (Hindi and English versions) pulbished in Notification No.G.S.R. 422(E) in Gesette of India dated the zand August, 1978, under sub-section (3) of section 642 of the

Companies, Act 1936. [Placed in Lib rary. See No. LT-2957/78].

(4) A copy of the Monopolies and Restrictive. Trade Practices (Amadment) Rules, 1978 (Hindi and Eaglish vosilons) published in Notification No. G.S.Ri 1124 in Gazette of India dated the 16th September, 1978, under sub-section (3) of section 67 of the Monopolies and Restricted Trade Practices Act, 1969.[Placed in Library. See No. LT-2958/78].

THIRD AND FINAL REPORT OF P. JAGAN-MOHAN REDDY COMMISSION OF IN JURY, WITH GOVT. MEMO OF AGTION TAKEN ON, THF REPORT AND A STATEMENT.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table :--

(1) A copy each of the following papers under sub-section (4) of section of the Commissions of Inquiry Act, 1952 :---

(i) Third and Final Report dated the 23rd June, 1978, of the P. Jaganusohan Reddy Commission of Inquiry set up to inquire into certain allegations against Shri Bansi Lal, former Chief Minister of Harvana and Ex-Union Defence Minister.

(ii) Memorandum (Hindi and English versions) of he Action taken by the Central Government on the above Report.

(2) A statement (Hindi and English versions) explaining reasons for not lang simultaneously the Hindi version of the Report mentioned at (t)(i) above.' [Placed in Library. See No. LT-2959/78].

ANNUAL REPORT AND REVIEW OF CENTRAL WAREHOSING CORFORATION, NEW DELHI FOR 1077-78 AND NOTIFI-GATION RE DISTRIBUTION OF AMMO-NUM SULFILATE AND CALCIUM AMMO-NUM SY ANDHRA FRADESH GOVT.

THE MINISTER OF AFRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): On behalf of Shri Bhanu Pratap Singh, I beg to lay on the Table :--

(1) A copy of the annual Report (Hindi and English versions) of the Central Warchousing Corporation New Delhi, for the year 1977-78 along with the Audited Accounts and the Audit Report thereon, under sub-section (11) of section 31 of the Warchousing Corportion Act, 1962.

(2) A copy of the Review (Hindi and English versions) by the Government and the working of the Cental Warchousing Corporation, New Delhi, for the year